

**RESERVE BANK OF INDIA**

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Reserve Bank Cancels Certificate of Registration of Kelachandra Leasing and Finance Limited, Bangalore

The Reserve Bank of India, has on June 25, 2005 cancelled the certificate of registration issued to Kelachandra Leasing and Finance Limited having its registered office at No.16, St. Mark's Road, Bangalore-560 001 for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45IA of the Reserve Bank of India Act, 1934.

P.V.Sadanandan
Manager

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